

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. NO. 867/97  
(UNLISTED)

Present : Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman  
Hon'ble Mr. M.S.Mukherjee, Administrative Member

ANUP KR. GHOSH & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Ms.B.Banerjee, counsel

For the respondents: None

Heard on : 24.7.97

Order No. : 24.7.97

O R D E R

A.K.Chatterjee, VC

This is filed as an unlisted motion today. The 1d. counsel for the applicants Ms.B.Banerjee, is present. None appears for the respondents. This application has been filed by the applicants who are Geophysicists (Junior) of Geological Survey of India, Calcutta and who are aggrieved by non-holding of DPC in accordance with extant rules for promotion to the posts of Geophysicists (Senior).

2. Hearing the 1d. counsel for the petitioners and on perusal of the application with all its annexures, we consider it appropriate to dispose of the application itself at this stage with suitable direction upon the respondents to consider the case of the petitioners and to dispose of the same appropriately according to rules.



3. The application is, therefore disposed of with a direction upon the respondents to treat the application with all its enclosures as a representation <sup>fair</sup> <sub>of</sub> the reliefs claimed by the petitioners and in case it is turned down, a speaking order shall be passed within 8 weeks from the date of communication of the order. The applicants shall communicate the order passed today on the respondents along with the copy of the application with all enclosures.

*Shankar*  
MEMBER (A)

*Umesh Aditya*  
VICE-CHAIRMAN